

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: BIOPAC INDIA CORPORATION LIMITED Date of Commencement of Liquidation: 04-12-2020; List of Stakeholders as on Date: 15-02-2021; Name of IP: Mr. Saaurabh Jhaveri; Last 5 digit of registration number: 10146

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	0	0	0	0	0	0	0	NA
2	Liquidation costs incurred till date	1	516669	1	516669	0	0	0	NA
3	Secured financial creditors	1	292399024	1	270999881	0	21399143	0	Annexure 3
4	Unsecured financial creditors	5	94364249	5	94364249	0	0	0	Annexure 4
5	Operational creditors (Workmen)	1	64736	1	64736	0	0	0	Annexure 5
6	Operational creditors (Employees)	18	5696297	18	5693497	0	2800	0	Annexure 6
7	Operational creditors (Government Dues)	3	37118677	2	2543275	0	34575402	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	22	49550502	22	48372529	0	1177973	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	Annexure 9
Total		51	479710154	50	422554836	0	57155318	0	